

New CC No. 98/2019 (old CC No. 09/18)
RC NO. 221 2014 E 0009
Branch: CBI EO-III New Delhi
CBI Vs. M/s Topworth Urja & Metals Ltd. & Ors.
U/s. 120-B r/w 420, 465, 468 & 471 IPC

29.08.2020

Matter taken up today in compliance of Office Order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 and also in continuation to orders No.819-903/DJ/RADC/2020 dated 16.05.2020, No. E1792-1876/DJ/RADC/2020 dated 22.05.2020, No. E-2574-2639/DJ/RADC/2020 dated 29.05.2020, No. E-3943-4029/DJ/RADC/2020 dated 13.06.2020, No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 and No. Power/Gaz./RADC/2020/E-5577-5661 Dated 29.06.2020, Power/Gaz./RADC/2020/E-6836-6919 Dated 14.07.2020 and Power/Gaz./RADC/2020/E-7784-7871 dated 30.07.2020 of Ld. District & Sessions Judge-Cum-Spl. Judge (PC ACT) (CBI) Rouse Avenue District Court, New Delhi.

The present matter is being taken up today through video conferencing as regular functioning of the Courts at District Courts has been suspended since 23.03.2020 vide office orders of Hon'ble High Court of Delhi bearing Nos. 373/Estt./E1/DHC dated 23.03.2020, No.159/RG/DHC/2020 dated 25.03.2020, No.R-77/RG/DHC/2020 dated 15.04.2020, No. R-159/RG/DHC/2020 dated 02.05.2020, No. R-235/RG/DHC/2020 dated 16.05.2020, R-305 /RG/DHC/2020 dated 21.05.2020, No.1347/DHC/2020 dated 29.05.2020, No.17/DHC/2020 dated 13.06.2020, No.22/DHC/2020 dated 29.06.2020, No. 24/DHC/2020 dated 13.07.2020, No. 26 /DHC/2020 dated 30.07.2020 and No. 322/RG/DHC/2020 Dated: 15.08.2020.

The hearing of the present matter is being taken up via Cisco WebEx Platform in the presence (onscreen) of:

Present: Ld. DLA Sh. Sanjay Kumar, Ld. DLA Sh. V.K. Sharma and
Ld. Senior PP Sh. A.P. Singh for CBI.
Advocate Sh. Shubhendu Bhattacharya Proxy Counsel for
Ld. Counsel Sh. Kunal Sharma for A-1 M/s Topworth Urja &
Metals Ltd.
Ld. Counsel Sh. Pramod Kumar Dubey for A-2 Surendra
Champalal Lodha @ Surendra C. Lodha.
Ld. Counsels Sh. Hemant Shah and Sh. Anuj Tiwari for A-3 Anil
Kumar Omprakash Nevatia.
Ld. Counsels Sh. Ratnesh Deo and Sh. Anuj Tiwari for A-4

Swapan Kumar Mitra @ S.K. Mitra.

**Ld. Counsel Sh. R.S. Kundu for A-5 Anil Kumar Saxena @
A.K.Saxena.**

Ld. Counsel Sh. Ashim Vachher for A-6 Manoj Maheshwari.

**Ld. Counsel Sh. Pankaj Kapoor for A-7 Anand Nanad Kishore
Sarda.**

Certain clarifications have been sought with respect to the written submissions filed.

Put up for consideration/orders on 04.09.2020.

A digitally signed copy of this order is being sent to Sh. Mukesh JJA, Computer Branch, RADC via WhatsApp for uploading it on the official website of Delhi District Courts.

A copy of order is being retained, to be placed in the judicial file as and when normal functioning of the courts is resumed.

The present order has been dictated on phone to Steno Hukam Chand.

**(Bharat Parashar)
Special Judge, (PC Act)
(CBI), Court No. 608
Rouse Avenue Court
New Delhi
29.08.2020**